

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SUNIL THOMAS

Petition(s) for Special Leave to Appeal (Civil) No(s).9891/2011

COMMISSIONER, TRADE TAX, UP

Petitioner(s)

VERSUS

S/S T. B. FURNITURE

Respondent(s)

(With appln(s) for c/delay in filing SLP,c/delay in refiling SLP

Date: 10/08/2011 This Petition was called on for hearing today.

For Petitioner(s) Mr. Manoj Kr. Dwivedi,Adv.
Mr. Gunnam Venkateswara Rao,Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
O R D E R

Sole respondent has been served by post as well as by
dasti. Acknowledgment card received. No representation
for the sole respondent. Hence, place the matter before
the Hon'ble Court, as per Rule.

(SUNIL THOMAS)
Registrar